

ACT NO. I OF 1905.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 3rd February, 1905.)

An Act further to amend the Local Authorities' Loan Act, 1879.

XI of 1879. **WHEREAS** it is expedient further to amend the Local Authorities' Loan Act, 1879; It is hereby enacted as follows:—

1. This Act may be called the Local Authorities' Loan (Amendment) Act, 1905. Short title.

XI of 1879. 2. In clause (a) of the proviso to section 8 of the Local Authorities' Loan Act, 1879, after the words "Port of Madras" the words "or the Commissioners for the Port of Rangoon" shall be inserted. Amendment of Act XI of 1879, section 8.

[Price one anna.]